

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00449/2018

(in OA 200/01130/2016)

Jabalpur, this Thursday, the 26th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the Secretary, Ministry of Defence Production, South Block, New Delhi – 110001.
2. Chairman/Director General, Ordnance Factory, Ordnance Factory Board, Khudiram Bose Marg, Kolkata – 700001.
3. General Manager, Vehicle Factory, Jabalpur – 482009 (M.P.).
4. Principal Controller of Accounts (Factories), 10-A, S.K. Bose Road, Kolkata – 700001 (W.B.) **-Applicants**

(By Advocate – Shri N.K. Mishra)

V e r s u s

Shri G.S. Saxena s/o Late N.P. Saxena, aged about 62 years, retired as Junior Works Manager, Ex.Per.No.901434, Vehicle Factory, Jabalpur – 482009, R/o 11, Mahakaushal Colony, Adhartal, Jabalpur – 482004 (M.P.) **- Respondent**

(By Advocate – Shri Sudarshan Chakrawarty)

ORDER (ORAL)

By Navin Tandon, AM.

This Miscellaneous Application has been filed by the applicants (respondents in OA) for extension of time to comply

with our order dated 02.01.2018 passed in Original Application No.200/01130/2016.

2. It has been submitted by the applicants in Para 4 of the M.A that similar bulk cases are already pending in large number and process will take some time. Therefore, they have prayed for three more months' time to comply with the order dated 02.01.2018.

3. Considering the reasons assigned in the MA and in the interest of justice, we grant the applicants 60 days' time from today to comply with our order dated 02.01.2018.

4. MA is disposed of accordingly.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-